

of information and affidavits furnished by the applicants. Subsequent reports, how ever, showed that in some cases the criteria prescribed for the grant of pension were not satisfied: Action has been taken to cancel or, pending further verification, to suspend the pension in these cases. The number of such cases so far is 240. Out of these 33 relate to persons whose annual income is reported to be more than Rs. 5,000.

Demand for coal by cotton textile mills

99. SHRI V. V. SWAMINATHAN : Will the Minister of ENERGY be pleased to state :

(a) whether Government have appointed a high powered committee for revision of present and projected demand for coal by the textile mills in the country ; and

(b) if so, what are the terms of reference of the committee and by when the report is likely to be submitted ?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (SHRI SIDDHESHWAR PRASAD): (a) No, Sir.

(b) Does not arise.

Atomic power station in Gujarat

100. SHRI IBRAHIM KALANIYA: Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether it is a fact that the atomic power commission is proposing to establish an atomic power station in Gujarat; and

(b) if so, by when the proposal is likely to be finalised ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) The final recommendations of the Site Selection Committee in regard to the setting up of an atomic power station in the Western Region (which also includes Gujarat State) have just been received. The recommendations are under the consideration of the Government.

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Talks on Jammu and Kashmir

101. SHRI H. S. NARASIAH :
SHRI SHYAMLAL GUPTA : SHRI
M. KADERSHAH. SHRI
LOKANATH MISRA SHRI K. P.
SINGH DEO: SHRI JAGBIR SINGH
: SHRI KRISHAN KANT: SHRI
KALI MUKHERJEE: SHRI A. G.
KULKARNI : SHRI GURMUKH
SINGH MUSAFIR : SHRI J. S.
TILAK:

Will the Minister of HOME AFFAIRS be pleased to state the details of the progress made in talks with Sheikh Mohd. Abdullah on the question of Jammu and Kashmir ?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDI): The talks with Sheikh Mohd. Abdullah are still continuing and it would not be in the public interest to give details at this stage.

बिहार में केन्द्रीय रिजर्व पुलिस की तैनाती

102. श्री जगदीश प्रसाद माथुर :

श्री सुब्रमण्यम् स्वामी :

सरदार कुमार सं. चं. खाँडे :

श्री ओजस् प्रकाश तिलक :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि 1 फरवरी,

1974 में प्रत्येक महीने में बिहार में किन्तों-किन्तों

केन्द्रीय रिजर्व पुलिस तैनात की गई ?

Deployment of C.R.P. in Bihar

102. SHRI JAGDISH PRASAD MATHUR: SHRI SUBRAMANIAN SWAMY: SHRI S. C. ANGRE : SHRI O. P. TYAGI :

Will the Minister of HOME AFFAIRS be pleased to state the details of the Central Reserve Police deployed in Bihar during each month since the 1st February, 1974")

[] English translation.